

HARYANA LEGISLATIVE ASSEMBLY

(to be asked at a meeting of the Haryana Vidhan Sabha to be held on)

Starred Question

26 December, 2022

Total Question - 20

_ _ _ _

To Replace Storm Water Pipe Line

*1 Sh. SUBHASH SUDHA (Thanesar):

Will the Chief Minister be pleased to state:-

a) whether it is a fact that 35–40 years old storm water drainage pipeline in Sector-7 and 13 of Kurukshetra is completely chocked and dilapidated; and

b) if so, whether there is any proposal under consideration of the Government to replace the abovesaid pipeline togetherwith the time by which the abovesaid proposal is likely to be materialized?

To Construct Building of Police Station

*2 Sh. AMARJEET DHANDA (Julana):

Will the Home Minister be pleased to state:-

a) whether it is a fact that the police station of Julana has not its own building and the police station is functioning in old building where the water is accumulated up to 2-3 feet during the rainy season; and

b) if so, the time by which the new building for the police station in Julana is likely to be constructed?

To Provide Facility of Astroturf Ground

_ _ _ _

*3 Sh. SURENDER PANWAR (Sonipat):

Will the Minister of State for Sports and Youth Affairs be pleased to state whether any facility of Astroturf ground has been provided by the Government for the hockey players in Sonepat Assembly Constituency; if so, the details thereof?

To Metal the Canal Track

_ _ _ _

*4 Sh. DEEPAK MANGLA (Palwal):

Will the Chief Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to metal the track of Agra canal from Kithwari bridge to Azizabad bridge; and

b) if so, the time by which the abovesaid canal track is likely to be metalled togetherwith the details thereof?

The Number of Persons Applied for the License of Chemist

_ _ _ _

*5 Rao DAN SINGH (Mahendragarh):

Will the Health Minister be pleased to state :-

a) the number of persons who have applied for the license of chemist in the State from the year 2021 till to date togetherwith the number of applications lying pending till to date;

b) the number of applications lying pending for more than 4 months of the time limit togetherwith the name-wise details thereof; and

c) the reasons of pendency of abovesaid applications togetherwith the steps taken or likely to be taken by the Government to redress the said pendency?

To Construct the Roads

*6 Sh. KULDEEP VATS (Badli):

Will the Deputy Chief Minister be pleased to state:-

a) whether it is a fact that the tender of the road from Jhajjar to Badli upto Dhansa border was invited but the same was closed due to some reasons and the work has not been started inspite of inviting the tender again; if so, the reasons therefor togetherwith the time by which the construction of abovesaid road is likely to be started; and

b) whether it is also a fact that the road from Badli to Bahadurgarh via Gubhana is damaged; if so, whether there is any proposal under consideration of the Government to repair/reconstruct the abovesaid road togetherwith the details thereof?

Benefits of New Bond Policy for MBBS Students

_ _ _ _

*7 Sh. BALRAJ KUNDU (Mehem):

Will the Medical Education and Research Minister be pleased to state: -

a) whether the bond policy of Government for MBBS degree is beneficial for poor students in State; if so, the details thereof;

b) the total number of the Medical Officers recruited by the Government in State from the year 2014 till to date togetherwith the total number of MBBS students passed out from the Government and Private institutions during the said period in State; and

c) the total number of permanent and temporary medical officers recruited by the Government in State during the period mentioned in at (b) above togetherwith the details thereof?

To Connect Pond With Drain

*8 Sh. JAGBIR SINGH MALIK (Gohana):

Will the Chief Minister be pleased to state:-

a) whether it is a fact that the rain water of villages Tewari, Moi Majri, Nadipur Majra, Rehmana, Sitawali, Chatia Deva, Salimpur Torali is being accumulated in pond of village Juan; and

b) whether there is any proposal under consideration of the Government to connect the abovesaid pond with West Juan Drain to drain out the above mentioned accumulated rain water; if so, the details thereof?

To Supply Potable Water

*9 Smt. GEETA BHUKKAL (Jhajjar):

Will the Chief Minister be pleased to state:-

a) whether it is a fact that there is problem of clean drinking water in villages
Kablana, Akehri Madanpur, Ladain, Birar, Amboli, Noganwa, Salhawas,
Mohanbari and Humayunpur in Jhajjar Assembly Constituency; and

b) the time by which adequate potable water is likely to be provided in the abovesaid villages?

To Construct the Overbridge

_ _ _ _

*10 Sh. DHARAM SINGH CHHOKER (Samalkha):

Will the Deputy Chief Minister be pleased to state:-

a) whether it is a fact that accidents are being occurred daily at the crossing of N.H. 709 AD and Sanoli to Jalalpur road due to heavy traffic; and

b) if so, whether there is any proposal under consideration of the Government to construct a overbridge on the abovesaid crossing togetherwith the time by which it is likely to be constructed?

To Start the Construction Work of CHC

_ _ _ _

*11 Sh. SHAMSHER SINGH GOGI (Assandh):

Will the Health Minister be pleased to state:-

a) the time by which the financial approval for the extension of CHC in Assandh from 50 beds to 100 beds is likely to be granted by the Government; and

b) the time by which the construction work of building for the extension of the said CHC is likely to be started?

To Set-up New Boosting Stations

_ _ _ _

*12 Sh. GHANSHYAM SARAF (Bhiwani):

Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to set-up new boosting stations in Rajeev Colony and Triveni Johdi of Bhiwani City; if so, the time by which these are likely to be set-up?

To Widen the Road

_ _ _ _

*13 Sh. LAKSHMAN NAPA (Ratia):

Will the Deputy Chief Minister be pleased to state:-

a) whether it is a fact that traffic remain jammed regularly on the road leading towards Tohana from Ratia in Ratia Assembly Constituency; and

b) if so, whether there is any proposal under consideration of the Government to widen the abovesaid road togetherwith the time by which it is likely to be widened? ----

To Release Funds to the Financially Weak Municipal Committees

*14 Sh. BISHAN LAL SAINI (Radaur):

Will the Chief Minister be pleased to state whether it is a fact that an announcement was made by the Hon'ble Chief Minister to give Rs. 15 crores to those Municipal Committees of State which are financially weak; if so, the time by which the said amount is likely to be released to the Municipal Committee, Radaur as per the said announcement togetherwith the details thereof?

The Status of Inquiry

*15 Ch. MAMMAN KHAN (Ferozepur Jhirka):

Will the Development and Panchayats Minister be pleased to state:-

a) the status of inquiry in regard to the corruption in MGNREGA works during the financial years 2019-20 and 2020-21 in Gram Panchayat Hajipur of Block Punhana in district Nuh which was forwarded by the Director/Chief Vigilance Officer, Development and Panchayats Department to the Superintending Engineer, Vigilance Wing, Rohtak vide letter no. Assistant/Choksi/2022/86416 dated 22.07.2022; and

b) the details of action taken by the Government so far against the officers involved in the said corruption in MGNREGA works?

To Construct The Road

*16 Sh. JAGDISH NAYAR (Hodal):

Will the Deputy Chief Minister be pleased to state the time by which the construction work of Braj Parikrama Road from Bichhor to Hasanpur via Nimka, Dadka, Sondhad, Banchari, Dakora, Maroli and Khambi leading to Uttar Pradesh is likely to be approved by the Government in Hodal Assembly Constituency togetherwith the time by which its construction work is likely to be started?

To Construct Four Lane Road

*17 Sh. MEWA SINGH (Ladwa):

Will the Deputy Chief Minister be pleased to state the present status of construction of four lane road from G.T. road, Pipli to Yamunanagar togetherwith the time by which it is likely to be constructed?

To Demolish the Houses of the People Associated with Drug Trafficking

*18 Chaudhary ABHAY SINGH CHAUTALA (Ellenabad):

Will the Home Minister be pleased to state:-

a) whether it is a fact that houses of the people associated with drug trafficking are being demolished by the Government in the State; if so, the details thereof;

b) the time since when the said demolition has been started togetherwith the number of the houses demolished so far; and

c) whether other persons involved in the drug trafficking have been listed by the Government; if so, the details thereof?

To Construct New Buildings

*19 Sh. DURA RAM (Fatehabad):

Will the Development and Panchayats Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to construct new buildings for Fatehabad and Bhuna Block Development and Panchayat offices; and

b) if so, the time by which abovesaid proposal is likely to be materialized?

Development of the Villages Through ULB

*20 Sh. NAYAN PAL RAWAT (Prithla):

Will the Urban Local Bodies Minister be pleased to state:-

a) whether it is a fact that the seven villages of Prithla Assembly Constituency are included in Faridabad Municipal Corporation and four villages are included in Palwal Municipal Council; if so, whether there is any proposal under consideration of the Government for the development of said villages through Urban Local Bodies Department; and

b) if so, the details thereof?

Chandigarh. Dated: The 26th December, 2022.

R.K. Nandal, Secretary.